

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CPSW No. 09/2007

Sudershan Singh

.....Petitioner

Through:- Mr. R. S. Thakur, Sr. Adv. with
Mr. Ashwani Thakur, Advocate

Vs.

State of J&K and others

.....Respondents

Through:- Mr. S. S. Nanda, Sr. AAG.

CORAM : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

1. Petitioner has sought initiation of contempt proceedings against the respondents for non-compliance of order dated 01.02.2016 passed by this Court in SWP No. 118/2006.
2. This Court while disposing of SWP No. 118/2006 directed "the respondents to consider the petitioner for promotion on his own merit. Should such consideration entitle the petitioner to promotion from a retrospective date, it shall be accorded".
3. In compliance to the order dated 01.02.2016, respondents have passed an order No. DULBJ/2010/16382-85 dated 31.12.2010. Thus, order dated 01.02.2016 stands complied with.
4. In view of the above, proceedings in the contempt petition are closed.

**(Sindhu Sharma)
Judge**

JAMMU

1 .06.2020

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| Whether the order is speaking? | Yes/No |
| Whether the order is reportable? | Yes/No |